## **National Company Law Tribunal** Allahabad Bench

CPNO. 125/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: M/S Invest India Micho Pension Segivices VIS SECTION OF THE COMPANIES ACT/1 & B CODE: 460 of the Companies Act of 2013

SI. NO.

Designation

Representation

1. Siddharth Singhal Advocate 2. Krishne Dev Vyer Adv.

## CA NP.125/ALD/2017

Sh. Siddharth Singhal, Advocate for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur.

In the present matter the reply/objection to the present application is already filed. Hence, the case is fixed for the argument.

The matter to be listed on 9th February, 2018.

Dated:12.01.2018

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)